(b) if not, the reasons for not including such an important life skill in curriculum of schools?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) and (b) The National Curriculum Framework (NCF)-2005 brought out by the National Council of Educational Research and Training (NCERT), inter-alia, emphasises upon connecting knowledge to life outside the school and also to give enriched curriculum for the overall development of the child. As a follow up to NCF-2005, NCERT has develop model syllabi and textbooks, which provide adequate space to develop child's sensitivity towards other's well-being and also to respond to variety of situations in flexible and creative manner. This perspective of the NCF-2005 has been further translated into Health and Physical Education syllabus developed by the NCERT from classes I to XII, which include key concepts on First Aids, such as safety outside the school, how to deal with common injuries, applying first-aid in case of emergency and injuries. Besides, the first-aid contents have been included in the Science Textbooks and Laboratory Manuals for Classes VIII to XI. Education, being a subject in the Concurrent List of the Constitution, and the majority of schools being under the jurisdiction of the State Governments, it is for the respective State/ Union Territory Governments to either adopt/adapt the NCERT Syllabi and Textbooks or develop their own Syllabi and Textbooks based on NCF.

## Funds for Saakshar Bharat Mission to Telangana and Andhra Pradesh

3250. SHRI DHARMAPURI SRINIVAS: SHRI T. G. VENKATESH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government has released funds for implementation of Saakshar Bharat Mission to Telangana and Andhra Pradesh, if so, the details thereof;
- (b) whether it is a fact that the sanctioned funds are not at all sufficient for the implementation of the programme;
- (c) if so, whether Government has received any proposals from the State Government of Telangana and Andhra Pradesh for early release of the necessary funds, the details thereof; and
- (d) the steps being taken by Government for its implementation without any problems at the earliest?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) and (b) On the basis of the project

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proposal submitted by the State Government for implementation of the Saakshar Bharat Scheme, in the rural areas of the eligbible districts, an amount of ₹ 453.04 crore and ₹ 468.99 crore for Telangana and Andhra Pradesh respectively were approved for undertaking the various activities as per the approved financial parameters of the Scheme. The total amount of Central Share released to the states of Telangana and Andhra Pradesh for implementation of Saakshar Bharat Mission is ₹ 6717 lakh and ₹ 48237.2 lakh respectively.

- (c) No request has been received in this Ministry from Telangana and Andhra Pradesh for release of next installment. The subsequent installment against the approved grant is released after fullfilment of prescribed conditions which includes expenditure of 75% of the total grants and releases of corresponding State share of the previous installments and submission of the Utilization Certificates of the previous years, if due.
- (d) To accelerate the implementation of Saakshar Bharat Programme several steps have been taken including capacity building of implementing agencies on regular basis; orientation of Panchayati Raj Institutions (PRIs) associated with the programme; development of basic literacy primers and bridge primers in regional languages and dialects; organizing nationwide media campign to mobilize the learners for basic literacy; encouraging good performing state/other principal stakeholders by conferring annual Saakshar Bharat awards; and conducting periodical quarterly review meeting with the State Literacy Mission Authority, the implementing agency of Saakshar Bharat in the States. Besides, monthly physical and financial progress are also being monitored by the Government.

## Training period for untrained teachers in Madhya Pradesh

†3251. DR. SATYANARAYAN JATIYA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the eligibility conditions for serving teachers under Section-23 of Right of Children to Free and Compulsory Education Act, 2009 and the time limit fixed to acquire the same;
- (b) the number of teachers currently working in Government and non-Government schools in Madhya Pradesh who are yet to undergo training and those who have been trained so far; and
- (c) the extent to which Madhya Pradesh, has sought to enhance the training period for untrained teachers and whether the same has been approved, the action taken in this regard till date?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE

<sup>†</sup>Original notice of the question was received in Hindi.